



# THE PUNJAB ACCOUNTANTS ASSOCIATION

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Ref. No : .....

Dated : 19-09-2019..

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## HUMBLE REPRESENTATION

Ms. Nirmala Sitharaman,  
Honorable Union Finance Minister,  
Government of India,  
New Delhi

Sub : **Request for extension of due date for filing audited Income Tax Returns for AY 2019-20 to 30th November, 2019**

Hon'ble Madam,

As is well known, we, the Professional Accountants, being the basebone of nation's economy, are, in these days, busy in preparing, matching, compiling and reconciling of data/reports related to tax audits of accounts concerned with trade-houses, companies and manufacturing sectors.

We have no hitch in appreciating the efforts of Union Government in making all procedures as Tax Assesses friendly. The Union Govt. has ever been cooperative to the tax payers and the professionals as well.


But in these days, we are facing a lot of hardship in preparing and reconciling auditable data/reports. We are under acute mental pressure, as the department has made available utilities regarding Income Tax Returns on 12th September, 2019 only and the last date of uploading audited reports is notified to be on or before 30th September, 2019. Such delay in apprising utilities create great problems for tax payers and the professionals. It hampers the process of preparing/re-preparing reports, uploading and filing audited returns by stake holders.

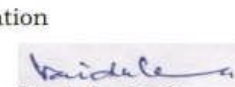
Moreover, finalization of statutory and tax audit includes compilation and reconciliation of GST paid, ITC availed/utilised, which is a long and a time consuming process. Many errors made by dealers in FY 2017-18 are to be rectified in FY 2018-19, which are under audit.

Under such an immense mental pressure, it has become much difficult in compliance of filing tax audits and uploading audited returns. If preparing, compiling and reconciling correct tax data is required, we need sufficient time.

Therefore, it is our earnest request to please be kind enough and extend due date for uploading and filing audited tax reports by Assesses till 30th November, 2019. We, the Professional Accountants shall be highly obliged.

For The Punjab Accountants Association

  
(Dharminder Sikka)  
President

  
(Varinder K. Sharma)  
General Secretary

c.c. to : Shri Pramod Chandra Mody,  
Chairman, CBDT, New Delhi

- with humble request to look into the matter sympathetically  
and to take necessary action.